

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, the 25th February 2019**

To re-start bus route in Payal Constituency

- *1837. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Transport Minister be pleased to state whether the government will restart following bus-routes:-
- Payal to Ghudhani Khurd-Dhamot Kalan and Khurd, Kartarpur Chapra-Kuhli Khurd and Kalan Ber Khurd and Kalan to Maloud;
 - Ghurala to Daumajra-Payal-Kotli-Shahpur-Chankoya Khurd and Kalan Gurditpura-Jaipura-Gurthali-Doraha to Ludhiana;
 - Maloud to Chintpurni via Payal?

To dilute the terms and conditions of C.L.U for opening new Private Colleges

- *1780. **Sardar Surjit Singh Dhiman, M.L.A.:-** Will the Higher Education Minister be pleased to state whether the govt. would contemplate to dilute the terms and conditions for obtaining C.L.U from Town Planner for opening new Private Colleges in the State; if so, the details thereof?

Regarding waiving off loan of landless people

- *1958. **Shri Angad Singh, M.L.A.:-** Will the Co-operation Minister be pleased to state that the landless people or labourers who had taken loan from co-operative societies which is within limit of Rs. 9000 to Rs. 25,000 per person; whether there is any plan of the government to waive off said loan; if so, the time as to when alongwith the basis on which these are to be waived off?

To complete the gradation work of Sub-Station, Nurpur Bedi into 66 K.V.

- *1772. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Power Minister be pleased to state whether it is a fact that the upgradation work of Sub-Station, Nurpur Bedi into 66 K.V. has not been completed so far; if so, the time by which it is likely to be completed?

Number of beneficiaries under Blue cards

- *1708. **Sardar Bikram Singh Majithia, M.L.A. :-** Will the Food and Civil Supplies Minister be pleased to state the total number of beneficiaries availing benefit under blue cards upto March, 2017 in the State togetherwith the district-wise total number of such beneficiaries as per the current status upto 31st October, 2018?

Details of deaths due to drug overdose

- *1743. **Shri Aman Arora, M.L.A.:-** Will the Health & Family Welfare Minister be pleased to state the number of deaths occurred due to drug overdose in year 2017-18 and 2018-19 along with the names of drugs which caused above said deaths?

Construction of toilets at some public places in Mansa City

- *1787. **Sardar Nazar Singh Manshahia, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that there is no toilet at some public places like Tinkoni Mansa Kenchian and internal railway crossing of Mansa city resulting in people, especially women facing lot of problems; if so, whether there is any proposal of the government to construct the toilets at above said places?

Details of cases pertaining to Aashirwad Scheme of Constituency Balluana

- *1902. **Shri Nathu Ram, M.L.A.:-** Will the Welfare Minister be pleased to state:-
- the total number of cases pertaining to Aashirwad Scheme of Assembly Constituency Balluana received with effect from 1-1-2015 to 31-12-2018;
 - the number of cases cleared and those rejected out of the same;
 - the number of cases where in the payment has been made togetherwith the number of those lying pending for payment alongwith the time by which the pending payments are likely to be made?

To regularize Junior Engineers

- *2010. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that inspite of orders of High Court issued in the year 2017, (approximately 132) Junior Engineers who were transferred from Irrigation Department to Rural Development Department in 1990-91, have not been regularized since their concerned appointment dates; if so, the reasons therefor togetherwith the proposed steps to be taken by the government to accept this demand of these Junior Engineers in near future?

To conduct an enquiry regarding illegal Old Age Pension in Assembly Constituency Zira

- *2063. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Social Security Minister be pleased to state whether the government contemplates to conduct an enquiry regarding illegal old age pension sanctioned in Assembly Constituency Zira?

G. Singh
Superintendent
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Chandigarh

P.T.O

Outstanding amount of the bills of the water works of the villages

- *2020. **Dr. Harjot Kamal Singh, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state whether any permanent arrangement has been/is being made by the government regarding disconnecting the power connections of the water works of the villages due to outstanding electricity bills of the same?

To make payment of sugarcane to the farmers at the earliest

- *2028. **Sardar Fateh Jang Singh Bajwa, M.L.A.:-** Will the Co-operation Minister be pleased to state whether it is a fact that there is maximum cultivation of sugarcane in Qadian but the farmers do not get payment of sugarcane every year; if so, whether the government would make efforts to get this payment released from mill owners at the earliest?

Details of recruited and deputed staff in P.S.P.C.L

- *1969. **Shri Avtar Singh Junior, M.L.A.:-** Will the Power Minister be pleased to state:-
a) Category-wise details of technical and non-technical staff recruited by P.S.P.C.L during the year 2017-18 and 2018-19 along with district-wise deployment of those persons recruited by P.S.P.C.L;
b) Category-wise and division-wise number of vacant posts of technical and non-technical staff in Jalandhar Circle lying vacant at present?

To upgrade the Civil Dispensary, Garhdiwala

- *1936. **Sardar Sangat Singh Gilzian, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether the Govt. proposes to upgrade the Civil Dispensary, Garhdiwala (Hoshiarpur) in Kandi area upto the level of C.H.C/P.H.C; if so, the details thereof?

To give study loan to the students of Scheduled Castes

- *1997. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Welfare Minister be pleased to state:-
a) whether it is a fact that the study loan is given to the students of Scheduled Castes of the State by Scheduled Castes Land Development and Finance Corporation, Punjab for studying with in the Country and in abroad; if so, the number of students of Scheduled Castes to whom such loan has been given during year 2017-18 and 2018-19;
b) whether the study loan referred to in part (a) above has been given to any student of Assembly Constituency, Banga; if so, the details thereof?

Regarding drainage of sullage water and rain water

- *2044. **Shri Dalvir Singh Goldy, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
a) whether any planning has been formulated by the govt. for drainage of sullage water and rain water; if so, the details thereof;
b) whether there is any proposal of the government to re-construct the culverts of the villages which are quite low and have outlived their lives ; if so, the details thereof?

To exempt 200 power units to the families of Brahman, Mahajan and Rajput

- *2002. **Shri Joginder Pal , M.L.A.:-** Will the Power Minister be pleased to state whether the government proposes to exempt 200 power units upto 1 kilowatt load to three castes i.e Brahman, Mahajan and Rajput likewise the S.C/B.C categories; if so, the time by which it will be done?

Bhai Ghanhya Sehat Yojana Scheme

- *1989. **Shri Gurmeet Singh Meet Haher, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal of the government to start cashless treatment in Civil Hospitals under Bhai Ghanhya Sehat Yojna Scheme; if so, the details thereof alongwith the time by which it is likely to be executed?

Regarding embezzlement of funds in Municipal Committee, Batala

- *1994. **Sardar Lakhbir Singh, Lodhinangal, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that after conducting the enquiries of embezzlement and misappropriation of funds in Municipal Committee, Batala some time ago by the Deputy Director Local Bodies and Vigilance Department of the State have already submitted their reports to the State Government; if so, the time by which the action will be taken against the culprits in this matter?

Regarding the utilisation of previous funds by the new panchayats

- *2096. **Sardar Gurpartap Singh Wadala, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether recently elected new panchayats can utilize the leftover funds of earlier panchayats for development of the villages?